Sastam

मात्रा और तुलना-पत्र में दी गई मात्रा में असंगति होने के कारण पंजीकरण गुजरात सरकार के पुनरीक्षाधीन है।

(ग) लघु उद्योग के लिए औद्योगिक नीति बनाई जाती है ताकि कोई भी बड़ा एकक लघु उद्योगों पर प्रभत्व स्थापित न कर सके। इस नीति के तहत अन्य औद्योगिक उपक्रमों अथवा लघ उद्योग के उपक्रमों को विदेशी और / अथवा स्वदेशी डिक्वटी सहित 24% इक्विटी-भागीदारी की अनुमति है। 24% इक्विटी भागीदारी को अनुमति से, विदेशी कंपनियों अथवा स्वदेशी बड़े उपक्रमों को लघु क्षेत्र पर प्रभुत्व स्थापित करने की अनुमति नहीं मिलती है।

·FDI in the country

1599. SHRI PRAFULL GORADIA: Will the Minister of INDUSTRY be pleased to state:

- (a) the details of the Foreign Direct Investment made in the country during each of the last five years as on date, State-wise:
- (b) the details of the countries came forward and the areas in which the investment made:
- (c) whether some of the proposals of Foreign Direct Investment are pending with Government:
 - (d) if so, the details thereof; and
- (e) the time by which these proposals are likely to be cleared?

THE MINSITER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) 6629 proposals for financial collaboration involving foreign direct investment of Rs.

- 1,61,752.29 crore have been approved during the last five years i.e. from January, 1994 to October, 1998. A statement showing yearly break-up of such approvals is enclosed in the Statement (I to IV) (see below)
- (b) The details regarding origin/areas of investment are published on a monthly basis in SIA Newsletter which is widely circulated, including the Parliament Lib-
- (c) to (e) As on 30th November, 1998, 24 FDI proposals pertaining to the following Sectors were pending beyond the prescribed time limit of 6 weeks for disposal of application:

sectors No. of propos	
(i) Information & Broadcating	14
(ii) Food Processing Industries/C & PC	6
(iii) Tobacco	1
(iv) Minerals	1
(v) Rapid Transport	1
(vi) Petroleum & Natural Gos	1

No. 26 -----

These proposals are deferred for final decision at the request of the Administrative Ministry (ies) concerned pending finalisation of sectoral policies on Print Media & Broadcasting Policy, examination of Supreme Court Judgement and Law Commission's recommendations on licensing powers in respect of alcohol etc. The proposals will be taken up for consideration by FIPB as soon as Administrative Ministries are able to finalise their views.

Statement-I State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during January, 1994, to December, 1994

States	No. of Financial Approvals	Amt. of Investment (Rs, Cr.)	
Andhra Pradesh	73	796.15	5.61
Assam	1	0.07	0.00
Bihar	5	20.59	0.15

States	II No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Gujarat	53	1149.69	8.10
Haryana	58	202.06	1.42
Himachal Pradesh	. 7	10.45	0.07
Karnataka	76	288.30	2.03
Kerala	14	11.39	0.08
Madhya Pradesh	25	429.31	3.03
Maharashtra	216	3744.71	26.40
Orissa	5	57.28	0.40
Punjab	21	495.90	3.50
Rajasthan	35	253.61	1.79
Tamil Nadu	102	638.98	4.50
Tripura	. 1	0.68	0.00
Uttar Pradesh	45	52.51	0.37
West Bengal	45	2844.21	20.05
Andaman & Nicobar	3	0.06	0.00
Arunachal Pradesh	1	0.56	0.00
Chandigarh	4	9.13	0.06
Dadra & Nagar Haveli	4	28.44	0.20
Delhi	102	1704.13	12.01
Goa	6	31.17	0.22
Pondicherry	9	111.22	0.78
Daman & Diu	3	3.05	0.02
Others (States not indicated)	147	1302.01	9.18
To	TAL 1061	14185.66	

Statement-II State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals
Approved during January, 1995, to December, 1995

States	No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Andhra Pradesh	79	434.73	1.36
Assam	2	1.22	0.00
Bihar	5	6.55	0.02
Gujarat	59	426.29	1.33
Haryana	73	212.37	0.66
Himachal Pradesh	6	24.79	0.08
Karnataka	116	1332.38	4.15
Kerala	7	11.64	0.04
Madhya Pradesh	15	66.75	0.21
Maharashtra	170	2455.33	7.66
Orissa	12	1103.15	3.44
Punjab	13	242.95	0.76
Rajasthan	28	129.86	0.40

States	No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Tamil Nadu	137	1525.26	4.76
Uttar Pradesh	48	636.64	1.99
West Bengal	44	1168.41	3.64
Andaman & Nicobar	1	0.02	0.00
Arunachal Pradesh	1	10.50	0.03
Chandigarh	2	0.80	0.00
Dadra & Nagar Haveli	4	20.91	0.07
Delhi	132	11835.28	36.90
Goa	6	21.97	0.07
Pondicherry	9	84.60	0.26
Daman & Diu	0	0.00	0.26
Others (States not indicated)	385	10319.18	32.18
То	TAL 1354	32071.59	

Statement-III State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during (January, 1996 to December, 1996

State	No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Andhra Pradesh	73	908.95	2.51
Assam	0	0.00	2,51
Bihar	13	49.93	0.14
Gujarat	69	848.91	2.35
Haryana	69	573.44	1.59
Himachal Pradesh	4	33.57	0.09
Jammu & Kasmir	1	8.01	0.02
Karnataka	140	3423.39	9.47
Kerala	23	423.30	1.17
Madhya Pradesh	25	893.72	-2.47
Maharashtra	258	3622.28	10.02
Meghalaya	1	2.50	0.01
Nagaland	0	0.00	0.01
Orissa	15	810.95	2.24
Punjab	17	486.99	1.35
Rajasthan	19	80.56	0.22
Tamil Nadu	156	2386.56	6.60
Uttar Pradesh	64	1509.05	4.17
West Bengal	49	1029.61	2.85
Chandigarh	2	9.10	0.00
Dadra & Nagar Haveli	3	6.69	0.02

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States		No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Delhi		108	2644.01	7.31
Goa		12	185.47	0.51
Pondicherry		8	56.11	0.16
Daman & Diu	•	1	0.24	0.00
Others (States not indicated)		429	16165.52	44.72
	TOTAL	1559	36149.86	

State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals
Approved during January, 1997 to December, 1997

States	No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Andhra Pradesh	67	3141.90	5.72
Bihar	8	52.08	0.09
Gujarat	65	3132.62	5.71
Haryana	43	827.78	1.51
Himachal Pradesh	4	14.15	0.03
Jammu & Kashmir	0	0.00	0.03
Karnataka	153	3114.83	5.67
Kerala	12	22.24	0.04
Madhya Pradesh	28	5081.72	9.26
Maharashtra	233	6219.33	11.33
Manipur	1	3.19	0.01
Meghalaya	1	6.00	0.01
Nagaland	1	3.68	0.01
Orissa	16	4695.37	8.55
Punjab	20	565.46	1.03
Rajasthan	31	1613.46	2.94
Tamil Nadu	172	3914.60	7.13
Uttar Pradesh	66	356.49	0.65
West Bengal	40	998.30	1.82
Chandigarh	1	0. 06	0.00
Dadra & Nagar Haveli	2	9.98	0.02
Delhi	115	5324.19	9.70
Goa	13	71.40	0.13
Pondicherry	5	62.13	0.11
Daman & Diu	2	8.74	0.02
Others (States not indicated)	567	15651.64	28.51
Тота	L 1666	54891.34	·

Statement-V State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during January, 1998 to October, 1998

States	No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Andhra Pradesh	55	570.07	2.33
Bihar	4	44.65	0.18
Gujarat	36	2655.20	10.86
Haryana	35	205.25	0.84
Himachal Pradesh	. 1	0.33	0.00
Karnataka	84	4805.73	19.65
Kerala	9	12.93	0.05
Madhya Pradesh	12	657.33	2.69
Maharashtra	149	2679.05	10.96
Meghalaya	2	44.46	0.18
Orissa	8	330.54	1.35
Punjab	7	53.79	0.22
Rajasthan	8	65.14	0.27
Tamil Nadu	104	2724.28	11.14
Uttar Pradesh	35	185.10	0.76
West Bengal	30	1171.05	4.79
Andaman & Nicobar	1	12.12	0.05
Chandigarh	4	65.48	0.27
Dadra & Nagar Haveli	3	8.22	0.03
Delhi	71	773.82	3.16
Goa	16	114.62	0.47
Pondicherry	4	36.71	0.15
Dantan & Diu	5	5.60	0.02
Others (States not indicated)	306	7232.37	29.58
TOTAL	989	24453.84	··· ·

Investment made in the public and private sectors

1600. SHRI PRAFULL GORADIA: Will the Minister of INDUSTRY be pleased to state:

- (a) the details of investment made in the public and private sectors during the last two years, State-wise;
- (b) whether there is any reluctance on the part of the investors to make investment in the backward States; and
- (c) the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDAR BAKHT): (a) The State-wise details of investment in the Public and Private Sectors during the last two years are given in the enclosed Statement (See below).

(b) and (c) In the present liberalised regime, investment decision are left to the commercial perception of the investors. With a view to promoting industrialization in backward areas, the Government announced the Growth Centre Scheme in June, 1988 under which basic infrastructural facilities like power, water,